

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3290
TO BE ANSWERED ON 09.12.2019**

NMMSS Scheme

3290. SHRI ANTO ANTONY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing a scheme called National Means-cum-Merit Scholarship Scheme;**
- (b) if so, the details thereof including the total number of beneficiaries of the Scheme during the last five years, year-wise and State-wise;**
- (c) whether the Government has revised the rate of scholarship recently and if so, give details;**
- (d) whether the Government has any details regarding number of students who discontinued education after availing the scholarship; and**
- (e) if so, give details during the last five years, year-wise?**

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (c) Yes Sir. The Central Sector Scheme 'National Means-cum-Merit Scholarship Scheme' (NMMSS) is being implemented since 2008 with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage. The rate of scholarship has been enhanced from Rs. 6000/- to Rs. 12000/- per annum with effect from 1st April, 2017. Under the Scheme one lakh fresh scholarships @ of Rs.12000/- per annum per student are awarded to selected students of class IX every year and their continuation/renewal in classes X to XII for study in a State Government, Government-aided and Local body schools under the scheme. There is a separate quota of scholarships for each States/UTs. The selection of students for award of scholarships under the scheme is made through an examination conducted by the States/UTs Governments. The year wise and state wise total number of the beneficiaries of the scheme during the last five years is at Annexure-I.

(d) & (e) The details regarding number of students who discontinued education after availing the scholarship is not maintained centrally, however an evaluation study of the NMMS scheme conducted by National Institute of Educational Planning and Administration (NIEPA) in 2017 states that the scheme has a positive impact. The data reveals that about 70.1 % beneficiary students are unable to continue their studies without this scholarship and students are very conscientious about their studies as well as the need to perform well after qualifying in NMMS Scheme. They register better performance in Class IX, X, XI and XII in order to continue getting the scholarship for four consecutive years. Heads of all the institutions disclosed that the NMMS Scheme has reduced the drop-out rate at the secondary and senior secondary classes, particularly from Classes VIII to XII.

STATEMENT REFERRED TO IN PART (A) TO (C) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3290 ASKED BY SHRI ANTO ANTONY REGARDING NMMSS SCHEME

YEAR WISE AND STATE WISE TOTAL NUMBER OF THE BENEFICIARIES OF THE SCHEME

S.No.	Name of State/UTs	Number of Scholarships (fresh+ renewals)				
		F.Y. 2014-15	F.Y. 2015-16	F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19
1	A & N Islands	116	-	133	138	197
2	Andhra Pradesh	3061	15309	4961	9485	10225
3	Telangana		7832	163	10941	10441
4	Arunachal Pradesh	105	-	-	14	-
5	Assam	1987	4067	687	1354	497
6	Bihar	7143	1945	340	29540	14041
7	Chandigarh	238	77	266	178	427
8	Chhattisgarh	-	-	-	7	642
9	D & N Haveli	-	-	-	117	114
10	Daman & Diu	49	-	-	25	81
11	Delhi	1497	4133	41	9556	4289
12	Goa	453	-	-	736	297
13	Gujarat	2064	1117	-	39470	14557
14	Haryana	1814	2149	3054	12724	3650
15	Himachal Pradesh	-	1877	613	4722	4212
16	Jammu & Kashmir	537	121	-	1030	604
17	Jharkhand	2160	236	-	2225	1466
18	Karnataka	10803	10813	7979	29427	21664
19	Kerala	13891	14741	14044	21430	16560
20	Lakshadweep	-	-	-	-	-
21	Madhya Pradesh	478	1724	-	31663	9814
22	Maharashtra	31123	63526	13845	66355	74488
23	Manipur	430	3	240	409	45
24	Meghalaya	384	466	495	755	117
25	Mizoram	137	412	412	120	387
26	Nagaland	225	334	109	421	360
27	Odisha	7564	10469	2765	19571	9540
28	Pudducherry	320	105	385	191	700
29	Punjab	4966	9331	3485	5158	6482
30	Rajasthan	663	5615	1	9806	13548
31	Sikkim	3	311	175	330	68
32	Tamil Nadu	9760	21857	5710	53278	15063
33	Tripura	392	360	745	456	171
34	Uttar Pradesh	3185	6405	1230	14141	6767
35	Uttarakhand	26	2242	5	4853	3422
36	West Bengal	1196	22435	2543	49329	35394
TOTAL		106770	210012	64426*	429955	280330

* Due to availability of limited funds in the year 2016-17, the balance proposals were sanctioned in the financial year 2017-18.